

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 3999
TO BE ANSWERED ON WEDNESDAY, THE 17th JULY, 2019.**

SETTING UP OF INDUSTRIES ON AGRICULTURAL LAND

**3999. SHRI PRAVEEN KUMAR NISHAD:
SHRI AJAY NISHAD:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to prescribe a time-limit for setting up of industries on such agriculture lands which have been acquired but are lying vacant for a long time;
- (b) if so, the details thereof;
- (c) whether the Government proposes to transfer such land to the farmers in case the land is not utilised for industrial purposes under the prescribed time-limit;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the norms prescribed by the Government regarding allotment of barren agriculture land for industrial purposes so as to ensure the industrial development of the country without disturbing the regional balance?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a)to(e): Land and its management falls under the legislative and administrative jurisdiction of the States (as provided in Entry No. 18 of List II (State List) of the Seventh Schedule to the Constitution). Setting up of industries on agricultural land is done by the concerned State Governments/UT Administrations. The information regarding the same is not being maintained at the Central level.

The Central Government has enacted the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013, which came into force on 01.01.2014, under which land can be acquired for public purpose which inter-alia includes projects for industrial corridors. Section 10 of the Act stipulates that multi-cropped irrigated land shall not be acquired other than under exceptional circumstances as a demonstrable last resort.
